

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:3775
ANSWERED ON:17.08.2010
PERMISSION FOR OPERATING BAUXITE MINES
Rao Shri Konakalla Narayana

Will the Minister of MINES be pleased to state:

- (a) whether any request/proposal has been received by the Union Government regarding operating bauxite mines in the private sector by domestic and foreign companies in Andhra Pradesh;
- (b) if so, the details and the present status thereof;
- (c) the reasons for pendency of such requests;
- (d) the time by which such proposals are likely to be cleared;
- (e) whether any field work at the ground level is going on at the site of the proposed Refinery in Andhra Pradesh; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF MINES AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI B.K. HANDIQUE)

(a): As per the information furnished by the Government of Andhra Pradesh, the State Government has, through G.O.Ms No. 999 dated 25.10.1975, reserved the Bauxite Ore bearing areas for exclusive exploitation by Public Sector in East Godavari and Visakhapatnam Districts of Andhra Pradesh. Hence, mining of Bauxite in these areas has to be undertaken by Public Sector Undertakings only.

(b), (c) and (d): Do not arise.

(e) and (f): M/s Ras Al Khaimah, United Arab Emirates is promoting establishment of 1.5 million tonne per annum Alumina Refinery and 0.25 million tonne per annum Smelter plant in the name of M/s ANRAK Aluminium Limited at G. Konduru village, Makavarapalem Mandal, Visakhapatnam District, which is outside the Notified Scheduled Tribal Agency area. Andhra Pradesh Mineral Development Corporation (APMDC) shall mine and supply the Bauxite for this refinery, as per agreement of APMDC.